

THE HIGH COURT OF KERALA

A6-9685/2018

Kochi : 682 031
Date : 05.12.2018

OFFICIAL MEMORANDUM



Sub:- Filling up of post of Deputy Registrar in the Armed Forces Tribunal, Regional Bench, Kochi on deputation basis – willingness called for- reg.
Ref:- Letter No. AFT/RBK/E-01/2011 (1) dated 14.11.2018 of the Registrar, Armed Forces Tribunal, Regional Bench, Kochi.

It has been decided to call for willingness from the eligible officers of High Court Service for being considered to the post of Deputy Registrar in the Armed Forces Tribunal, Regional Bench, Kochi, on deputation basis. The details are as follows:

| Name of the Post | Vacancy | Scale of Pay | Eligibility Conditions |
|------------------|---------|------------------------------------|---|
| Deputy Registrar | 01 | Level -11 ₹ 67,700- 2,08,700 | Officers from the Central or State Governments or Supreme Court or High Courts or Statutory/ Autonomous bodies having pensionary benefits. (a) (i) holding analogous post on regular basis in the parent cadre or department ; or (ii) with 5 years regular service in the parent cadre or department in post in level 10 of the Pay Matrix ; or (iii) with 6 years regular service in the parent cadre or department in post in level 8 of the Pay Matrix ; or (iv) with 7 years regular service in the parent cadre or department in post in level 7 of the Pay Matrix ; and (b) having 5 years of experience in personnel and administrative or judicial work. Desirable : possessing a Degree in Law from a recognized University |

Accordingly, willing and qualified hands in the High Court service may submit their willingness and bio-data on or before 10.12.2018 to the 'A' Section, High Court. The proforma for furnishing bio-data is available in the 'A' Section, High Court.

(By Order)


P.G. Ajithkumar
Registrar (Subordinate Judiciary)
Registrar General -in charge
 (p.t.o.)

To

The Deputy Registrars, High Court.
The Finance Officer, High Court.
The Assistant Registrars, High Court
All Section Heads/Court Officers, High Court.
The Librarian, Kerala Judicial Academy, High Court.
The IT Section, High Court (for uploading in the Website)
The Admn. Records Section, High Court.
The Notice Board, High Court.
The file.